


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA /Ind -3447/252/HDB/2017
NAME OF THE COMPANY	Amogha Logistics Pvt Ltd
NAME OF THE PETITIONER(S)	Amogha Logistics Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hydreabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
GSLN GUPTA	Company Secretary in practice	es.gupta@sls.com 98 4998 9328	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri. GSLN Gupta, learned PCS for the petitioner, none appears for the respondent.

Post the Case on 17.11.2017.



Member (Technical)



Member (Judicial)